## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

IBER

PETITION NUMBER

: CP/10/2016

NAME OF THE PETITIONER(S)

: AROMATIC INGREDIENTS PVT LTD

NAME OF THE RESPONDENT(S)

: SYNTHITE INDUSTRIES +

**UNDER SECTION** 

: 58

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1.

TR. BHASKAR

PRIYADARSHINI.N

KEERTHI

SHWETHA

2

THRI YAMBAK KANNAN

Coursel Jer 18 11 11

Coursel for Repartul

Th

## **ORDER**

Shri T K Bhaskar, counsel for petitioner present. Shri Thriyambak Kannan, counsel for respondents present. Counsel for petitioner filed rejoinder and furnished copy of the same to the other side. Time extended at their request for submitting final arguments. Put up on <u>15.06.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)